GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA

REJUVENATION

LOK SABHA

STARRED QUESTION NO. *20

ANSWERED ON 02.02.2023

POLAVARAM IRRIGATION PROJECT

*20 SHRIMATI VANGA GEETHA VISWANATH

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether there have been any delay in the clearance(s) of Land Acquisition/Resettlement & Rehabilitation (LA/R&R) bills for Polavaram Irrigation Project;
- (b) if so, the details thereof and the reasons for the same;
- (c) whether the Government has received any request for processing of LA/R&R bills for Polavaram Irrigation Project under Direct Benefit Transfer to avoid delay in reimbursement; and
- (d) if so, the steps taken in response to such requests?

ANSWER

THE MINISTER OF JAL SHAKTI

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO (a) TO (d) OF STARRED QUESTION No. *20 TO BE ANSWERED IN LOK SABHA ON 02.02.2023 REGARDING "POLAVARAM IRRIGATION PROJECT" BY SHRIMATI VANGA GEETHA VISWANATH

(a) & (b) Funding for Polavaram Irrigation Project (PIP) is being undertaken in line with the Ministry of Finance Office Memorandum (OM) dated 30.09.2016. The said OM mandates Government of India to provide 100% of the remaining cost of the irrigation component only of the project for the period starting from 01.04.2014 to the extent of the cost of the irrigation component on that date.

Government of India has been reimbursing, from time to time, the eligible expenditure incurred by the Government of Andhra Pradesh (GoAP) on the project with effect from 01.04.2014. The reimbursement includes the eligible expenditure incurred on land acquisition as well as resettlement and rehabilitation (R&R). The reimbursement is being done upon receipt of verified bills and recommendations from the Polavaram Project Authority (PPA) and Central Water Commission (CWC).

GoAP has submitted bills for reimbursement of Rs.3,779.5 crore during the period April 2014 to December, 2022 towards land acquisition. Against this, Government of India has till date reimbursed Rs.3,431.59 crore. Similarly, against submission of bills for reimbursement of Rs. 2,267.29 crore by GoAP on R&R during the period April 2014 to December, 2022, Government of India has till date reimbursed Rs. 2,110.23 crore.

There is no delay in reimbursement of eligible expenditure incurred by GoAP on the project by Government of India, including expenditure on land acquisition as well as R&R, beyond the time taken for seeking requisite approvals.

(c) & (d) In April, 2022, GoAP had requested this Ministry for direct benefit transfer by Government of India to the project displaced families of Polavaram irrigation project. However, this suggestion has not been viewed to be in consonance with the approval by Government of India regarding implementation of the project by the State Government.
